 Statement No. XVIII Two Hundred and Forty First, 2016 Statement No. XVIII Two Hundred and Forty Second, 2017 Statement No. XVI Two Hundred and Forty Third, 2017 	
19 Statement No. XVI Two Hundred and Forty Third 2017	
20. Statement No. XIV Two Hundred and Forty Fifth, 2018	
21. Statement No. XIV Two Hundred and Forty Sixth, 2018	
22. Statement No. XIII Two Hundred and Forty Seventh, 2018-19	
23. Statement No. IX Two Hundred and Forty Eighth, 2019	
24. Statement No. XI Two Hundred and Forty Ninth, 2019	
25. Statement No. XI Two Hundred and Fiftieth, 2019	
26. Statement No. X Two Hundred and Fifty First, 2020	
27. Statement No. VII Two Hundred and Fifty Second, 2020	
28. Statement No. IX Two Hundred and Fifty Third, 2021	
29. Statement No. VII Two Hundred and Fifty Fourth, 2021	
30. Statement No. III Two Hundred and Fifty Fifth, 2021	
31. Statement No. III Two Hundred and Fifty Sixth, 2022	
[Placed in Library. For 1 to 31, See No. L.T. 7555/17/2	2]

Notifications of the Ministry of Culture

THE MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRIMATI MEENAKASHI LEKHI): Sir, I lay on the Table, under sub-section (4) of Section 38 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958, a copy (in English and Hindi) of the Ministry of Culture Notification No. G.S.R. 48 (E), dated the 28th January, 2021, publishing the Ancient Monuments and Archaeological Sites and Remains (Amendment) Rules, 2021, along with Delay Statement and Explanatory Note.

[Placed in Library. See No. L.T. 7556/17/22]

Report and Accounts (2020-21) of HIL (India) Limited, New Delhi and related papers

नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री भगवंत खूबा) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) A copy each (in English and Hindi) of the following papers, under sub-section
(1) (b) of Section 394 of the Companies Act, 2013 :--

(a) Sixty-seventh Annual Report and Accounts of the HIL (India) Limited